NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2017 CA No.

CORAM:

2

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES:

M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order CP No.01/I&BP/NCLT/MB/MAH/2017

None present on behalf of the Applicant, however, this Bench lists this matter for hearing tomorrow i.e. 19.1.2017 with a direction that in the event the Applicant remains absent tomorrow, this Application will be dismissed for default.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)